

Top Pending Cases

Sr. No.	Cases	Party Name	Date of Registration	Age	Next Purpose	On same Stage since	DORMANT CASE/SINE DIE CASE	Delay Reason
1	Spl.C.S./1/2017	B. T. Patil Construction and Swapnil Constructions Through Balasahab Patil Vs Maharashtra Krishna Valley Development Corporation, Sinchan Bhavan Through The Executive Engineer	14-03-2017	1 year 9 months 19 days	Argument on Exh.____Unready07-12-2018	26 days	N	
2	Spl.C.S./3/2017	Rajan Kale Vs Sangola Taluka Sah. Sakhar Karkhana Ltd. Through Dipakrao Salunkhe Patil etc 3	06-04-2017	1 year 8 months 26 days	Argument on Exh.____Unready27-07-2018	5 months 6 days	N	
3	Spl.C.S./4/2017	Pandurang Automotives Prop. Rahul Utpat Vs M/s. Samarth Automotives etc 3	06-04-2017	1 year 8 months 26 days	Stayed by Honble High Court31-03-2018	9 months 2 days	N	
4	Spl.C.S./5/2017	Mehul Construction Co. Pvt Ltd. Through Bipinbhai Patel etc 2 Vs The State of Maharashtra etc 5	04-09-2017	1 year 3 months 28 days	Hearing31-10-2018	2 months 2 days	N	
5	Spl.C.S./6/2017	M/s. Ganesh Builders Through Dattatraya Survase Vs The State of Maharashtra etc 2	19-12-2017	1 year 14 days	Say / Hearing on Exh____Ready19-03-2018	9 months 14 days	N	